

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

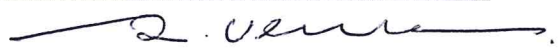

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/184/ (IB)/2017
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWERS LTD
NAME OF THE RESPONDENT(S) : SAMBHAV ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VENKATARAMAN. 9962048128. kaladiv@yahoos.com.	COUNSEL FOR RESPONDENT.	
2.	PAWAN JHABAKH	COUNSEL FOR PETITIONER	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing letter from the Bank as required u/s 9(3)(b) & (c) of I&B Code, 2016. Counsel for respondent submitted that a detailed counter has been filed. Time extended at their request for hearing submissions of both the sides. Put up on 20.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)